

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4457
TO BE ANSWERED ON THE 28TH MARCH, 2023

LEGISLATION FOR MSP

4457. DR. SANJEEV KUMAR SINGARI:
SHRIMATI APARAJITA SARANGI:
SHRI CHANDRA SEKHAR BELLANA:
SHRI NAMA NAGESWARA RAO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government is bringing about the legislation to provide Minimum Support Price (MSP) for all agricultural crops as per the assurance given to the farmers to stop their 16 months long agitation in December, 2021 and if so, the details thereof and if not, the reasons therefor?

(b) whether all the police cases registered against the farmers in connection with the above said agitation were withdrawn and if not, the reasons therefor;

(c) the steps taken by the Government on strengthening the legal framework surrounding MSP and to ensure income security of farmers;

(d) the details and the number of farmers benefited from MSP provided by the Government, State-wise;

(e) the steps taken by the Government to enroll more number of farmers for MSP; and

(f) whether the Government is planning to increase more number of produce under MSP and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b) : Government fixes Minimum Support Prices (MSP) for 22 mandated agricultural crops on the basis of the recommendations of the Commission for Agricultural Costs and Prices (CACP), after considering the views of concerned State Governments and Central Ministries/Departments.

State Governments take care of law and order in the respective States and take decisions for registering/withdrawal of criminal cases and record is also maintained by them only.

(c) to (e): To realize the objectives of MSP Policy, Government extends price support for paddy and wheat through the Food Corporation of India (FCI) and State Agencies. Under this policy, whatever food grains are offered by farmers within the stipulated period & conforming to the specifications prescribed by Government are purchased at MSP by the State Government agencies including FCI for Central Pool. Additionally, Oilseeds, pulses and copra of Fair Average Quality (FAQ) are procured from registered farmers under Price Support Scheme under Umbrella Scheme of PM-AASHA, as per its guidelines at MSP in consultation with the concerned State Government as and when market price of these produce fall below the MSP.

Further, Government in its Union Budget for 2018-19 had announced the pre-determined Principle to keep MSP at levels of one and half times of the cost of production. Accordingly, Government has increased the MSP for all mandated Kharif, Rabi and other commercial crops with a margin of atleast 50 per cent over all India weighted average cost of production from the agricultural year 2018-19 onwards.

Besides Government has adopted and implemented several policies, developmental programmes, schemes and reforms for achieving higher incomes for the farmers. There have been several reforms for income enhancement, which are as follow:

- (i) Supplementary income transfers under PM-KISAN,
- (ii) Crop insurance under Pradhan Mantri Fasal Bima Yojna (PMFBY),
- (iii) Better access to irrigation under Pradhan Mantri Krishi Sinchai Yojana (PMKSY),
- (iv) Creation of infrastructure through Agri Infrastructure Fund (AIF) with a size of Rs. 100,000 crore,
- (v) Kisan Credit Cards (KCC) offering production loans to farmers
- (vi) Formation and promotion of 10,000 FPOs,
- (vii) National Mission for Sustainable Agriculture (NMSA), which aims to evolve and implement strategies to make Indian agriculture more resilient to the changing climate.
- (viii) Adoption of drone technologies in agriculture which has a potential to revolutionize the Indian agriculture.
- (ix) Benefits accruing under Bee-Keeping, Rashtriya Gokul Mission, Blue Revolution, Interest Subvention Scheme, agro-forestry, restructured bamboo mission, implementation of new generation watershed guidelines, etc

The details of number of farmers benefited from the procurement of Wheat, Paddy, Pulses and Oilseeds at MSP are given at **Annex**.

(f): The inclusion of crops under MSP framework is dependent on several factors which include relatively large shelf life, widely grown, item of mass consumption, essential for food security, among others.

Annex referred to in reply to part (c) to (e) of Lok Sabha Unstarred Question No. 4457 due for reply on 28.03.2023

Farmers benefitted from MSP

States/UTs	No. of farmers benefitted (2022-23*)		
	Paddy	Wheat	Oilseeds, Pulses and Copra
ANDHRA PRADESH	568210	0	19180
ASSAM	34977	0	0
BIHAR	421987	641	0
CHANDIGARH	1404	401	0
CHHATTISGARH	2047842	0	0
DELHI	0	1	0
GUJARAT	28357	3	9036
HARYANA	282725	313847	525
HIMACHAL PR.	3407	1033	0
J&K	6549	62	0
JHARKHAND	25929	0	0
KARNATAKA	5732	0	35342
KERALA	81700	0	631
MADHYA PR.	645384	591185	5
MAHARASHTRA	428165	0	14705
ODISHA	1411253	0	0
PUDUCHERRY	18	0	0
PUNJAB	903942	793449	0
RAJASTHAN	0	941	50013
TAMILNADU	345904	0	18782
TELANGANA	989090	0	30905
TRIPURA	18922	0	0
UTTRAKHAND	57009	549	0
UTTAR PRADESH	940231	81080	2945
WEST BENGAL	849675	0	0
ALL INDIA TOTAL	10098412	1783192	182069

**Procurement ongoing*
